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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(H)  
(11)

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C.P.No.52 of 1995 in O.A. No.28 of 1994

Dated New Delhi, this 12th day of July, 1995

Hon'ble Mr Justice S. C. Mathur, Chairman  
Hon'ble Mr K. Muthukumar, Member(A)

Shri D. B. Katyal  
C/o Shri Sant Lal, Advocate  
C-21(B), New Multan Nagar  
DELHI 110 056.

... Applicant

By Advocate: Shri Sant Lal

versus

1. Shri S. C. Mallik  
Secretary  
Ministry of Communications  
Department of Posts  
Dak Bhawan  
NEW DELHI 110 001

2. Smt. Padma Balasubramaniam  
Chief Postmaster General  
Delhi Circle  
Meghdoor Bhawan  
NEW DELHI 110 001

3. Smt. Sunita Trivedi  
Director  
Foreign Post Office  
Indraprastha Estate  
NEW DELHI 110 002.

... Respondents

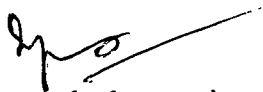
By Advocate: Shri M. K. Gupta


O R D E R (Oral)

Justice S. C. Mathur

The learned counsel for the applicant states that compliance of the Tribunal's order 29.7.94 has since been made by the department and, therefore, the applicant does not want to press the application.

The application is accordingly dismissed as not pressed. There shall be no order as to costs. The C.P. is consigned to record. Notice issued is hereby discharged.

  
(K. Muthukumar)  
Member(A)

  
(S. C. Mathur)  
Chairman

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